

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 13959-JK (LD) of 2024
DATED:- 05 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

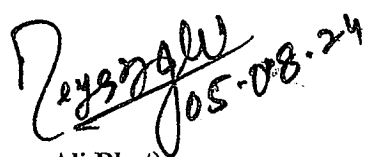
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:05.08.2024

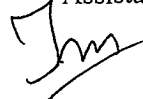
No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.13959-JK(LD) of 2024 dated 05.08.2024

S.N o.	Title of the case.	OIC	Designation
1.	OWP No. 1139/2015 Kashmir Hume Pipes Ltd. v/s Comm/Sec. I&C And others	Mr. Munir Ahmad Bhat	GM (DB)
2.	OWP No.2363/2018 Dhanpat Raj v/s State and others	Mr. Pranav Mahajan	Estate Manager Ghatti Kathua
3.	OWP No. 528/2017 Mehak anand v/s UT Of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
4.	M/S Trikuta logistic and warehouse sole prop. v/s JK SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
5.	WPC 1434/2024 Abraq infrastructure v/s UT Of JK and others	Mr. Fayaz Ahmad Teli	Executive Engineer
6.	AA 8/2024 Abraq infrastructure v/s UT of J&K	Mr. Fayaz Ahmad Teli	Mr. Fayaz Ahmad Teli
7.	SWP No. 1590/2002 Paramjeet Kour v/s UT of J&K and Ors.	Mr. Mohd Amin Shah	I/ C Manager (P&A)

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Fayaz